

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.1666  
TO BE ANSWERED ON 26.07.2017**

**IMPACT OF BREXIT**

**1666. SHRI RAM CHARAN BOHRA:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government has done any assessment about the "Impact of BREXIT" on our trilateral relations with the European Union and the United Kingdom;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor; and**
- (d) the details of the measures being taken by the Government to overcome this turmoil situation?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) to (d) The Government of the United Kingdom triggered Article 50 of the Lisbon Treaty invoking the Brexit process in March 2017. The Brexit negotiations began on 19 June 2017 after the formation of the new Government in the United Kingdom. The Government of India is closely following the developments regarding United Kingdom's exit from the European Union including the ongoing negotiations between the two. Any assessment of the impact of Brexit on our relations with the United Kingdom and the European Union can only be made once the terms of negotiations between the United Kingdom and the European Union are established and its outcome known. The negotiations have just begun. The process will take about two years. India enjoys Strategic Partnership with both the United Kingdom and the European Union and is committed to strengthening its bilateral relations with both of them irrespective of the outcome of Brexit.**

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